

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 561/93

Thursday, the third day of March, 1994

MR. N. DHARMADAN MEMBER (JUDICIAL)

MR. P.V. VENKATAKRISHNAN MEMBER (ADMINISTRATIVE)

N. Sasidharan, Supdt., Central Excise
working at present at Munnar Range, Munnar Applicant

By Mr. Rajasekharan Pillai

vs.

1. Union of India represented by its
Secretary, Ministry of Finance, North Block
New Delhi
2. The Central Board of Excise and Customs,
Jeevan Deep Building, Parliament Street
New Delhi
3. The Collector, Central Excise and Customs
Central Revenue Building, I.S. Press Road,
Cochin-682 018

Respondents

By Mr. C. N. Radhakrishnan, ACGSC

ORDER

N. DHARMADAN -J

Applicant, who has been promoted as Supdt. in the Central Excise at Munnar Range w.e.f. 19.12.89 claims promotion w.e.f. an earlier date based on the judgment in O.A. 71/89 filed by a similarly situated Supdt. of Central Excise. Copy of the judgment is/Annexure R-1 along with the M.A.334/91 in which the claim of the applicant therein was accepted by the Tribunal. In implementation of the direction, a supernumerary post was created and he was given earlier promotion as claimed by him. When the applicant filed similar representation for same treatment, it was also considered by the respondents and declared that his case is identical and hence, he is also entitled to the relief. It is clear from Annexure R-2 and R-4. In the light of Annexure R-2 and R-4 we are of the view that the application can be disposed of following the earlier judgment referred to above.

2. Accordingly, we declare that the applicant is similarly situated like the applicant in O.A. 71/89 and he is also entitled to same reliefs.
3. In the result, we dispose of the application directing respondents to pass final orders granting the benefit of the judgment in O.A. 71/89 to the applicant with all consequential benefits within a period of three months from the date of communication of this order.
4. The application is allowed as above.
5. There shall be no order as to costs.

A. Venkatakrishnan

(P.V. VENKATAKRISHNAN)
MEMBER (ADMINISTRATIVE)

N. Dharmadan 3.3.94

(N. DHARMADAN)
MEMBER (JUDICIAL)

3.3.94

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